

File No. Z-16022/26/2003-Estt *20187-20197*
National Human Rights Commission
Establishment Section, Manav Adhikar Bhawan

Dated, the ^{6th} May, 2024.

ORDER

In supersession of earlier orders, the revised allocation of subjects among the Chairperson and Members, approved by the Hon'ble Chairperson as detailed below, is circulated for information of all concerned:

<u>Chairperson</u>	
1.	Matters relating to international laws/ treaties/ conventions, etc.
2.	Business and Human Rights
3.	Environment, Climate Change and Human Rights
4.	Police and prison reforms, rights of prisoners
5.	Labour related issues (bonded labour, child labour, migrant workers, etc.)
6.	Rights of LGBTQI + community persons
7.	Rights of Domestic Workers
8.	Hansen Disease, Silicosis, Food Adulteration, etc.
9.	Right to Mental Health
10.	Rights of Manual Scavengers
11.	Rights of Labour
12.	Civic Space and Human Rights Defenders
13.	Right to Privacy, Digital Space and human rights
14.	Right to Development, Sustainable Development and human rights
15.	NHRC English Journal
16.	Child Sexual Abuse Material (CSAM)
17.	Terrorism & Drug abuse
18.	Miscellaneous – Mines and Minerals, Petroleum and Natural Gas, Energy and Non Conventional Energy
19.	Right to Employment and Skill Development
20.	Panchayati Raj Institutions, Local Self Government Bodies
21.	Universal Periodic Review
22.	Sports and Human Rights, Youth Affairs
23.	Human Rights in Cultural, Philosophy and Arts
24.	Right to Water and Sanitation
25.	Human Rights in Social Media, Media (Print & Electronic)

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Member (RJ)	
1.	Right to Education, education of children
2.	Remand/ Shelter Homes and reforms thereof
3.	Torture
4.	Human Trafficking
5.	Criminal Justice System
6.	Rights of Children & Juvenile Justice
7.	Rights of Consumers
8.	Good Governance
9.	Legal Aid Scheme
10.	Rights of victims
11.	Right to Health, HIV AIDS,
12.	Human Rights in Public Sector Undertakings
13.	Rights of Persons with Disabilities
14.	Rights of Seafarers
15.	National Action Plan on Human Rights
16.	Annual Report of the Commission
Member (VBS)	
1.	Rights of Women
2.	Sexual and Reproductive Rights
3.	Rights of SCs/ STs/ OBCs
4.	Rights of Minorities
5.	NHRC Library and Publications
6.	Land and Housing
7.	Rights of Internally Displaced Persons (IDPs) arising out of development programmes, conflicts, riots and disasters, etc.
8.	Human Rights of Fisherman
9.	Right to Food Security and Nutrition
10.	Rights of the Older Persons/ Senior Citizens
11.	Rights of Refugees

2. The Hon'ble Chairperson may assign any other subject/ responsibility to any Hon'ble Member as and when required depending upon the exigencies/ circumstances.


(Sanjay Kumar)
Under Secretary

Copy to:

1. Sr.PPS to Chairperson.
2. PPS/PS to Members.
3. PS to Secretary General
4. PA to Registrar (Law)
5. PPS to Joint Secretaries
6. PS/PA to POs
7. PS to DIG
8. Director/SSPs/Joint Registrar
9. Deputy Secretary / DRs
10. US(C) / DD(M&C) / ARs / SSA / SROs
11. Sr.AO / AD(OL) / AD(P) / DDO
12. All Section Officers / Research Consultants.
13. Notice Board/E-office